

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

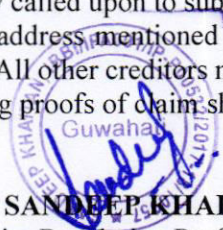
FOR THE ATTENTION OF THE CREDITORS OF BHOLENATH TRADERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Bholenath Traders Private Limited
2.	Date of incorporation of corporate debtor	09/05/2007
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC Guwahati
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109AS2007PTC011053
5.	Address of the registered office and principal office (if any) of corporate debtor	76, M.S. Road, Athgaon, Guwahati, Assam, India, 781001
6.	Insolvency commencement date in respect of corporate debtor	December 10, 2025 (Order received on December 11, 2025)
7.	Estimated date of closure of insolvency resolution process	June 8, 2026 (180 days)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SANDEEP KHAITAN Reg No: IBBI/IPA-001/IP-P00532/2017-18/10957
9.	Address and e-mail of the interim resolution professional, as registered with the Board	2nd Floor, Sanmati Plaza, G.S. Road, ABC, Guwahati-781005, Assam. E-mail: khaitansandeep@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	2nd Floor, Sanmati Plaza, G.S. Road, ABC, Guwahati-781005, Assam. E-mail: khaitansandeep@gmail.com cirpbholenath@gmail.com
11.	Last date for submission of claims	December 25, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/S BHOLENATH TRADERS PRIVATE LIMITED on **December 10, 2025** (Order received on December 11, 2025).

The creditors of M/S BHOLENATH TRADERS PRIVATE LIMITED are hereby called upon to submit their claims with proof **on or before December 25, 2025** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 12-12-2025
Place: Guwahati


SANDEEP KHAITAN
Interim Resolution Professional
IBBI/IPA-001/IP-P00532/2017-18/10957

CLASSIFIED
ADVERTISEMENT

J AND C BOOKS
1. New MCS Guidebook by Amar Krishna Paul
2. New Education Policy @160/-
3. New Criminal Laws @600/-
4. Update Northeast GK @200/-
5. Update India GK@200/-
6. Update World GK@200/-
Contact: 9435117039 or jncnewdelhi@gmail.com.

LAND & PROPERTY
2 Katha near Ulubari/ 3katha at Beltola,1.10 katha at sreenagar, 2 Katha at Lokhra /3 bigha Pamohi/ 1b land with godown at Pamohi / 2b,3b,4b,5b,6b at Amingaon,Gauripur/ 5b,7b developed land at Madanpur / 4b developed 1st plot at Baihata Rangia Road / 2b,3b,4b,8b land at Mirza, Rampur and many more plot. **Office for Sale:** 2000 sqft Kumarpara/ 1800 sqft Rehabori /1500 sqft, 3400 sqft at G.S. Road. Contact for Purchase & Sale Land, Commercial Space. **SHREE JAIN PROPERTIES,9864034949** GW25000915

DECLARATION
Shri Dina Payeng, S/o Lt. Ratneswar Payeng, R/o Village-Kemi, P.O-Leku, P.S-Jonai, District: Dhemaji, Assam, declared before Notary Jonai on 03-11-2025 that in the land record covered by Dag No. 60, P.P. No. 44, located at No.2 Oiranghat village, Mouza: Jonai, Revenue Circle Jonai, District: Dhemaji, Assam, my name recorded as Dipnath Payeng instead of Dina Payeng, and my deceased father's name recorded as Lakheswar Payeng instead of Ratneswar Payeng. Dina Payeng and Dipnath Payeng is same person, i.e. myself and Lakheswar Payeng and Ratneswar Payeng is same person i.e. my deceased father.

DECLARATION
I, Timathy Basumatary, S/o Angkhal Basumatary, R/o Village-Kahibari, P.O & P.S.-Harisinga, Dist. Udalguri, BTR, Assam declared before Notary Public Udalguri on 22/10/2025 that in the land documents bearing Pattna No. 50, Dag No.344 and Pattna No. 47, Dag No. 340, 343, 365 of village Kahibari, Mouza-Ambagaon, Circle Office Udalguri, Dist. Udalguri, BTR, Assam my name has been recorded as Matiram Basumatary instead of Timathy Basumatary. Timathy Basumatary and Matiram Basumatary is same person i.e myself.

AFFIDAVIT
I, Fayaj Uddin Ahmed, S/o Abdul Mannaf, R/o Erakapili, Dist. Hojai, state that in my son Farid Uddin's Birth Certificate (Regd. No. 623/10), his name is wrongly recorded as Md. Farid Uddin, the father's name as Faij Uddin, and the mother's name as Firuja Begum instead of Farid Uddin, S/o Fayaj Uddin Ahmed, and Firuja Begum Patwari respectively. All names refer to the same persons.Affidavit sworn on 06/12/2025 before the Executive Magistrate, Hojai.

AFFIDAVIT
I, Fayaj Uddin Ahmed, S/o Abdul Mannaf, R/o Erakapili, Dist. Hojai, state that in my son Baharul Islam's Birth Certificate (Regd. No. 651/12), his name is wrongly recorded as Md. Baharul Islam, the father's name as Md. Faij Uddin, and the mother's name as Musa Firoja Begum instead of Baharul Islam, S/o Fayaj Uddin Ahmed, and Firuja Begum Patwari respectively. All names refer to the same persons.Affidavit sworn on 06/12/2025 before the Executive Magistrate, Hojai.

AFFIDAVIT
I, Fayaj Uddin Ahmed, S/o Abdul Mannaf, R/o Erakapili, Dist. Hojai, state that in my son Javed Hussain's Birth Certificate (Regd. No. 317/07), his name is wrongly recorded as Md. Javed Hussain, the father's name as Md. Faij Uddin, and the mother's name as Firoza Khaton instead of Javed Hussain, S/o Fayaj Uddin Ahmed, and Firuja Begum Patwari respectively. All names refer to the same persons.Affidavit sworn on 06/12/2025 before the Executive Magistrate, Hojai.

AFFIDAVIT
I, Fayaj Uddin Ahmed, S/o Abdul Mannaf, R/o Erakapili, Dist. Hojai, state that in my daughter Najima Begum's Birth Certificate (Regd. No. 958/16), my name is wrongly recorded as Foyej Uddin and the mother's name as Firuja Begum instead of Fayaj Uddin Ahmed and Firuja Begum Patwari respectively. All names refer to the same persons. Affidavit sworn on 06/12/ 2025 before the Executive Magistrate, Hojai.

AFFIDAVIT
Vide an affidavit sworn before the Notary Public at Titabar on 08/12/2025, I hereby declare that in my son Aaditya Karmakar's birth certificate my name has been wrongly recorded as Rinky Sawra instead of actual name Pinki Sawra. **Pinki Sawra** C/o. Sanjay Sawra W/O. Dilip Karmakar Gobindapur T.E., Titabar, Jorhat, Assam J88948

NAME CHANGE
I have changed my name Md Shahjamal Haque to Shah Jamal Haque before the Notary Public Magistrate at Barpeta on dated 24.10.2025.

LOST
I have lost my 1st Semester B.Ed Marksheet of DIET, Dhemaji. My Roll No. is 19490109. If found, kindly return to the undersigned. Name- Madhabti Upadhaya, D/o- Yadav Upadhaya, Vill-3 No. Rampur, Tinsukia, PIN-786188 (Assam).

DECLARATION
I, Sri Madhab Baruah, S/o Ajit Baruah, R/o Vill-Baruabali, P.O. & P.S.-Simen Chapori, Dist.-Dhemaji, Assam, Pin-787061, declared before Notary Jonai on 11-12-2025 in my Land Record, covered by Dag No. 214 and 215, P.P. No. 38, situated at Baruabali Khandra 2 village, Lot Map under Mouza Jonai, Revenue Circle Jonai, District Dhemaji (Assam) wherein my and my father's surname has been wrongly enlisted as Madhab Nath, S/o Ajit Nath instead of Madhab Baruah, S/o Ajit Baruah. By this declaration I intend to correct my and my father's name/surname as Madhab Baruah, S/o Ajit Baruah.

DECLARATION
I, Smt. Aloka Medok Tayung, W/o Chebiram Tayung, R/o Vill-Rangkop Tinilai, P.O & P.S-Jonai, District-Dhemaji, Assam, declared before Notary Jonai on 09-12-2025 that in my land record (Dag No. 539, P.P. No. 368) situated at No.3 Murkong Selekt Part-1 village Lot map, under Mouza-Jonai, Revenue Circle: Jonai, Dist. Dhemaji, Assam my name enlisted as Kusum Tayung instead of Aloka Medok Tayung. Aloka Medok Tayung and Kusum Tayung is same person i.e. myself.

নাম শুধৰণি
Kemal Machahary আৰু Daimalu Machahary আমাৰ দেউতাৰ মাটিৰ পট্টাত ভুলবশতঃ Luku Ram হৈ আছে। ওদালগুৰি নটাৰী যোগে Affidavit কৰি শুদ্ধ কৰা হ'ল। এতিয়াৰে পৰা তলত দিয়া ধৰণে পৰিচিত হ'ব। **Shukra Machahary** Village : Arrengpara P.O.- Khoirakoni Mouza : Chinakona District : Udalguri, Assam

AFFIDAVIT
মোৰ কন্যাৰ প্ৰকৃত শুদ্ধ নাম Najma Khatun কিন্তু জন্মৰ প্ৰমাণ পত্ৰ Regd No. 347/09, Date of issue 01-06-2009 ত Musa Najima Khatun লিপিবদ্ধ হৈ আছে, Musa Najima Khatun আৰু Najma Khatun একেগৰাকী ব্যক্তি, নগাওঁ আদালত যোগে শুধৰণি কৰিলোঁ। **Jahirul Islam** S/O : Lt. Mafiz Uddin Vill. Simlai Pathar P.O : Barapatia, Kampur, Nagaon

নাম শুধৰণি
মই আদালতৰ শপতনামাযোগে জনাওঁ যে মোৰ ২৭৮/০৬ নং পঞ্জীয়ন জন্মৰ প্ৰমান পত্ৰত মোৰ নাম Marami Doloi হৈ আছে। আজিৰে পৰা মই Moromi. Doloi নামেৰে জনাজাত হম। **Moromi Doloi** Vill -- Mairakuchi PO -- Digaru PS -- Sonapur Dist -- Kamrup(m)

AFFIDAVIT
মই শ্ৰী জম্মী ৰাম বৰা পিতা- স্বামীয় ছবিৰাম বৰা, সাং-পাউৰীপোটা, মৌজা - ওৰাং, থানা - ওৰাং, জিলা - ওদালগুৰি BTR (অসম)। মোৰ মাটিৰ নথিত ভুলবশতঃ মোৰ নামটো জম্মী ৰাম কোছ হৈ আছে যদিও মোৰ শুদ্ধ নামটো জম্মী ৰাম বৰা হয়। জম্মী ৰাম বৰা জম্মী ৰাম কোছ একে গৰাকী ব্যক্তি হ'ওঁ।

শপতনামা
মই শ্ৰী বিপিন গগৈ, পিতা- ভোলা গগৈ ০৯/১২/২০২৫ তাৰিখৰ চৰাইদেউৰ নটাৰী শপতনামা যোগে জনাওঁ যে ডেকন আৰু বিপিন গগৈ একেজন ব্যক্তি। ভোলা গগৈ আৰু কৃষ্ণ বাহাদুৰ একেজন ব্যক্তি অৰ্থাৎ মোৰ পিতৃ। একাংশ নথিত মোৰ নাম ডেকন বুলি সন্নিবিষ্ট হৈ আছে যদিও বিপিন গগৈ, পিতা ভোলা গগৈ নামেৰে এতিয়াৰে পৰা পৰিচিত হ'ম। **বিপিন গগৈ** গাঁও + ডাক - জয়পুৰ, জিলা - ডিব্ৰুগড়

AFFIDAVIT
I, NILIMA TIRKEY, W/o Santosh Tirkey, resident of Village P.O. Purana Tangla, P.S. Purana Tangla, in the District of Udalguri, Assam, do hereby declared vide an affidavit before notary Sonitpur dated 11-12-2025. That in my LICl Policy vide No. 412745420, my name has been recorded as LILIMA ORANG instead of NILIMA TIRKEY. NILIMA TIRKEY and LILIMA ORANG is the name of one and the same person having single identity i.e. myself.

DECLARATION
Before the notary Kamrup (M) I declared that my daughter's name LICHAMONI DAS has been recorded at her Passbook under Post Office Salkuchi Branch and LISHA MONI DEKA has been recorded at her Birth Certificate. That, her name LICHAMONI DAS and LISHA MONI DEKA is the one and same person.

Rabin Deka F/O - LISHA MONI DEKA Majarkuri, HAJO. KAMRUP

জাননী
ইয়াৰ দ্বাৰা লখিমপুৰ জিলাৰ অন্তৰ্গত নাওবেচা, নাৰায়ণপুৰ, বিহপুৰীয়া, কৰুণাবাৰী আৰু ঢকুৱাখনা উন্নয়ন খণ্ডৰ অধীনত ৰঙানদী, শিঙৰা, জামুগুৰি, বাঁহগড়া, ধুনাগুৰি, বঙালমৰা, মধ্য ঢকুৱাখনা আৰু হাৰি গাঁও পঞ্চায়ত এলেকাৰ অনুসূচীত জাতি/অনুসূচীত জনজাতি/সাধাৰণ শ্ৰেণীৰ মাছ খেতিয়ক/ব্যক্তিগত মীন পালক/মীন সমবায় সমিতি/মীন পালক উৎপাদন সংস্থা (FPO)/মীন পালক উৎপাদন কোম্পানী (FPC) সমূহক জনোৱা যায় যে গ্ৰামা আন্তঃগাঁথনি উন্নয়ন পুঁজি (RIDF-XXIX) ৰ অধীনত তলত উল্লেখ কৰা আঁচনিখন ৰূপায়ণ কৰা উদ্দেশ্যে আবেদন পত্ৰ বিচৰা হৈছে। আবেদন পত্ৰ জমা দিয়া অন্তিম তাৰিখ ইং ২২-১২-২০২৫।

উল্লেখ্য যে, আবেদনকাৰীৰ সৰ্বনিম্ন ১০ বিঘা আৰু সৰ্বোচ্চ ৪০ বিঘা পুখুৰী উপযোগী মাটি থকাটো বাঞ্ছনীয়। লগতে মুঠ প্ৰকল্প ব্যয়ৰ ৫০% কাম হিতাধিকাৰীয়ে নিজে সম্পূৰ্ণ কৰাৰ পিছত বাকী থকা ৫০% কাম নিবিদাৰ জৰিয়তে ঠিকাদাৰৰ দ্বাৰা সম্পূৰ্ণ কৰি দিয়া হ'ব।

ক্ৰ. নং	আঁচনিৰ নাম	নিৰ্ধাৰিত লক্ষ্য (হেক্টৰ)	প্ৰতি একক প্ৰকল্পৰ ধন প্ৰতি হেক্টৰ (লাখ টকা)	প্ৰকল্পৰ অংশ প্ৰতি হেক্টৰ (লাখ টকা)	হিতাধিকাৰী অংশ প্ৰতি হেক্টৰ (লাখ টকা)
১	পুখুৰীত মীন পালনৰ জৰিয়তে অসমত মীন উদ্যোগৰ বিকাশ (Fisheries Entrepreneurship Development in Assam through Pond Aquaculture)	নাওবেচা উঃখং ২ হেঃ (ৰঙানদী আৰু শিঙৰা গাঁও পঞ্চায়ত)	১২.৯৪৪০০	৭.০৭৪০০	৫.৯২০০০
		নাৰায়ণপুৰ উঃখং ১ হেঃ (জামুগুৰি গাঁও পঞ্চায়ত)			
		বিহপুৰীয়া উঃখং ২ হেঃ (বাঁহগড়া আৰু ধুনাগুৰি গাঁও পঞ্চায়ত)			
		কৰুণাবাৰী উঃখং ১ হেঃ (বঙালমৰা গাঁও পঞ্চায়ত)			
		ঢকুৱাখনা উঃখং ২ হেঃ (মধ্য ঢকুৱাখনা আৰু হাৰি গাঁও পঞ্চায়ত)			

আবেদনকাৰীয়ে তলত দিয়া নথিসমূহ আবেদনৰ লগত গাঁঠি দিব লাগিবঃ
১। মাটি থকাৰ প্ৰমাণ পত্ৰ, পৈতৃক বা উমৈহতীয়া (এজমালি) মালিকীস্বত্বৰ মাটিৰ ক্ষেত্ৰত/অন্যান্য মালিকৰ ক্ষেত্ৰত নটাৰী পৰা NOC (Notary Affidavit) জমা দিব লাগিব।
২। চলিত বেংক পাচবুকৰ প্ৰথম পৃষ্ঠাৰ লগতে ৩-৪ মাহৰ লেনদেনৰ প্ৰতিলিপি।
৩। পাছপোর্ট ফটোৰ লগতে আবেদনকাৰীসহ প্ৰস্তাৱিত স্থানৰ স্থিৰ ফটোগ্ৰাফ জমা দিব লাগিব।
৪। আধাৰ কাৰ্ড / পান কাৰ্ড / ভোটাৰ পৰিচয় পত্ৰ অন্যান্য।
৫। অনুসূচীত জাতি / জনজাতিৰ আবেদনকাৰীয়ে জাতিৰ প্ৰমাণ পত্ৰ গাঁঠি দিব লাগিব।
বিঃদ্ৰঃ সবিশেষ তথ্যৰ বাবে জিলা মীন উন্নয়ন বিষয়াৰ কাৰ্যালয়, লখিমপুৰ কাৰ্যালয়ৰ সৈতে যোগাযোগ কৰিব।

জিলা মীন উন্নয়ন বিষয়া
লখিমপুৰ।
DIPRD/AMR/1031/13-Dec-25

নাম শুধৰণি
মই আদালতৰ শপতনামাযোগে জনাওঁ যে শিক্ষাগত নথি পত্ৰত মোৰ নাম Subhadeep Dutta হৈ আছে। প্ৰকৃততে Shubhadeep Dutta হৈ হ'ব লাগে। Subhadeep Dutta আৰু Subhadeep Dutta এজনেই। Shubhadeep Dutta Vill-2 No. Jyotinagar PO+PS-Sonapur Dist-Kamrup (M)

শপতনামা
মই শ্ৰী বিপিন গগৈ, পিতা-ভোলা গগৈ ০৯/১২/২০২৫ তাৰিখৰ চৰাইদেউৰ নটাৰী শপতনামা যোগে জনাওঁ যে ডেকন আৰু বিপিন গগৈ একেজন ব্যক্তি। ভোলা গগৈ আৰু কৃষ্ণ বাহাদুৰ একেজন ব্যক্তি অৰ্থাৎ মোৰ পিতৃ। একাংশ নথিত মোৰ নাম ডেকন বুলি সন্নিবিষ্ট হৈ আছে যদিও বিপিন গগৈ, পিতা ভোলা গগৈ নামেৰে এতিয়াৰে পৰা পৰিচিত হ'ম। **বিপিন গগৈ** গাঁও-ডাক-জয়পুৰ, জিলা-ডিব্ৰুগড়

AFFIDAVIT
I, Jiyarul Hoque, S/o - Ali Hussain, Kabaitary Pt. IV, A.P.Mill, Jogighopa, Bongaigaon. Assam by affidavit through, notary, Goalpara, Assam dated 13/11/2025 declare that in my educational certificate / documents including H.S.L.C axam. HS(Arts) Final 1 exam.2009 my and my father's name as Md. Jiyarul Hoque S/O- Md. Ali Hussain. Jiyarul Hoque and Md. Jiyarul Houque is same & one person. Ali Hussain and Md. Ali Hussain is same & one person.

LOST
This is to notify that my BA Pass Certificate, Admit Card and Registration Card have been lost. If found, please contact the undersigned. **Rubi Borah** Kenduguri No.2 Brahmin Gaon, Jorhat P.S.- Bhogdoi Mobile : 9101077593 J88949

যুনিয়ন বँক
असম চৰাও
Union Bank of India
A Government of India Undertaking

Regional Office, Surendra Bhawan, Jorhat 785001 Assam
Email: dyrh.jorhat@unionbankofindia.bank

PREMISES REQUIRED ON LEASE

Bank requires a well-constructed commercial RCC premises admeasuring **1700 sq.ft.** ± 10% variance in carpet area (including ATM space) in ready possession/under construction at **Rangagora Road, Tinsukia, Assam** preferably on ground floor at prime location with all amenities, Power Supply (Min 20KW), ATM space and sufficient parking place. Landlord needs to construct Strong Room of "B" Class as per BIS Specification. For further details, please visit Bank's website <https://www.unionbankofindia.co.in/en/viewtender and e-Procurement portal https://eprocure.gov.in/epublish/app>. Last date for submission of bids at RO Jorhat in prescribed format is **01.01.2026 up to 1500 hrs**. The Bank reserves the right to reject any or all bids without assigning any reason whatsoever.

Regional Head

যুনিয়ন বँক
असम চৰাও
Union Bank of India
A Government of India Undertaking

Regional Office, Surendra Bhawan, Jorhat 785001 Assam
Email: dyrh.jorhat@unionbankofindia.bank

PREMISES REQUIRED ON LEASE

Bank requires a well-constructed commercial RCC premises admeasuring **1700 sq.ft.** ± 10% variance in carpet area (including ATM space) in ready possession/under construction at **Chirwapatty Road, Tinsukia, Assam** preferably on ground floor at prime location with all amenities, Power Supply (Min 20KW), ATM space and sufficient parking place. Landlord needs to construct Strong Room of "B" Class as per BIS Specification. For further details, please visit Bank's website <https://www.unionbankofindia.co.in/en/viewtender and e-Procurement portal https://eprocure.gov.in/epublish/app>. Last date for submission of bids at RO Jorhat in prescribed format is **01.01.2026 up to 1500 hrs**. The Bank reserves the right to reject any or all bids without assigning any reason whatsoever.

Regional Head

প্ৰাক্তন
সম্পদ

ভাৰতীয় আভ্যন্তৰীণ জলপথ প্ৰাধিকৰণ
(বন্দৰ, জাহাজ আৰু জলপথ মন্ত্ৰালয়, ভাৰত চৰকাৰ)
পাণ্ডু বন্দৰ কমপ্লেক্স, পাণ্ডু, গুৱাহাটী-৭৮১০১২
টেলিফোনঃ ০৩৬১-২৬৭৬৯২৫, ২৫৭০০৯৯

নিবিদা আহুন জাননী

ই-নিবিদা জাননী নং আইডব্লিউএআই/গুৱাহাটী/চাপী/৪(১৩৪)/২০২৫-২৬-পাৰ্ট (৩)
“২০২৫-২৬ বৰ্ষৰ বাবে কাটাৰ ছফ্টৱাৰ ছ্ৰেডজাৰ টাপী আৰু ব্ৰাঞ্চগত ই-ইলেক্ট্ৰনিক হোছেৰ প্ৰতিষ্ঠাপন”ৰ বাবে ই-নিবিদা আহুন কৰা হৈছে। নিবিদা ১৬.১২.২০২৫ ৰ পূৰ্বা ১০.০০ বজাৰ পৰা ০৫.০১.২০২৬ ৰ দিনৰ ১১.৩০ বজালৈ ডাউনল'ড কৰিব পৰা যাব। বিশদ বিৱৰণৰ বাবে চাওক আইডব্লিউএআই ৱেবচাইট www.iwai.nic.in আৰু www.eprocure.gov.in। তদুপৰি, স্পষ্টীকৰণ/গুৰুত্বপূৰ্ণ/পৰিশিষ্ট, যদি থাকে, কেৱল চিপিপি পৰ্টেল / আইডব্লিউএআই ৱেবচাইটতহে প্ৰকাশ কৰা হ'ব। ইমেইলঃ dirguw.iwai@nic.in **সঞ্চালক** ইমেইলঃ dirguw@iwai.gov.in

জাননী
তাং- ১১ ডিচেম্বৰ, ২০২৫

ইয়াৰদ্বাৰা আপোনাসৰক অৱগত কৰা হয় যে, মোৰা ইং ০২/১২/২০২৫ তাৰিখে ষিং থানাৰ অন্তৰ্গত ৰাজ মেডিকেলত, ষিং, জিলা - নগাঁৱত কুকুৰে কামোৰাৰ প্ৰতিশোধক (ডেকচিন) লোৱাৰ প্ৰায় ১০ মিনিট সময় পিছত হোজাইফা আখতাৰ নামৰ প্ৰায় ৩ বছৰ বয়সৰ ল'ৰাজনৰ, পিতা- চহিদুল ইছলাম, গাঁও- লহকৰ যাট, থানা- ষিং, পো.অ.- ষিং, জিলা- নগাওঁ, অসম, মৃত্যুবৰণ হোৱা ঘটনাৰ তদন্তৰ হেতু নিম্ন স্বাক্ষৰকাৰীক নগাঁও জিলা দণ্ডাধীশ মহোদয়ে আদেশ নং এন.আৰ.এ.দি. ৪৯/২০২৫/৩, তাৰিখ ০৯/১২/২০২৫ যোগে বন্ধুৰ দিয়া।

সেয়েহে, উক্ত ঘটনাৰ বিষয়ে সাক্ষ্য প্ৰদান কৰিব বিচৰা সকলো ব্যক্তি- সংগঠনক অহা ইং ১৫/১২/২০২৫ তাৰিখে (সোমবাৰে) নিম্ন স্বাক্ষৰকাৰী বিষয়াৰ কাৰ্যালয়ত (কোঠা নং ৭) আগবেলা দিনৰ ১১.০০ বজাত উপযুক্ত স্থান আৰু নিৰ্দিষ্ট সময়ত উপস্থিত থাকি সাক্ষ্য প্ৰদান কৰিবৰ বাবে জনোৱা হ'ল।

স্বাক্ষৰ/-
কাৰ্য্যবাহী দণ্ডাধীশ
নগাঁও, অসম।

DIPRD/AMR/1029/13-Dec-25

No.B/PJD/e-tender/2025-26/1241-46

Tender Name: PJD_30,41 & 100 ha AR Plantation
PRESS NOTICE

The Divisional Forest Officer, Parbatjhora Division, Suparigat on behalf of Govt. of Assam invites bids from approved and eligible Contractors registered with Public Works Department (Building), Assam / Contractors registered with Bodoland Territorial Council in the category of Class-I (A, B & C) and Class-II for the following works: -

Sl. No.	Name of Scheme	Approved amount
1	Chain link Fencing work at 30 ha Artificial Regeneration Plantation at Bisubasra under Parbatjhora Division	41,95,686.00
2	Chain link Fencing work at 41 ha Artificial Regeneration Plantation at Bhalukjhora under Parbatjhora Division	60,26,108.00
3	Chain link Fencing work at 100 ha Artificial Regeneration Plantation at Purana Panbari under Parbatjhora Division	86,20,590.00

The details may be seen at the website <http://assamtenders.gov.in> and also in the Office of the undersigned during Office hours.

Sd/-
Divisional forest Officer,
Parbatjhora Division, Suparigat

IPR(BTC)/C/2025-26/3286

যুকো বঁক
A Govt of India Undertaking
HONOURS YOUR TRUST

শাখা কাৰ্যালয়ঃ গোসাঁইগাঁও, মেইল আইডিঃ gossai@uco.bank.in
বাৰ্ড নং ৪, টি.পি. ৰোড, ডাঙৰ গোসাঁইগাঁও, জিলা-কাৰ্বাৰাৰ, অসম-৭৮৩৩৬০,
ম'বাইল-৯১৪৭৪০৪৮২

বিক্ৰী জাননী

বিত্তীয় শাৰিৰ প্ৰতিষ্ঠাপক আৰু বিত্তীয় সম্পদৰ পুনৰ্নিৰ্মাণ আৰু প্ৰতিষ্ঠিত স্বাৰ্থৰ কাৰ্য্যকৰীকৰণ
আহি, ২০০২ অধীনত লগতে প্ৰতিষ্ঠিত স্বাৰ্থৰ (কাৰ্য্যকৰীকৰণ) নিয়ম চ(৬) ব্যৱস্থাৱলী
পট্টি স্থাৰৰ সম্পত্তি বিক্ৰীৰ বাবে ই-নিলাম জাননী।

ইয়াৰ দ্বাৰা সৰ্বসাধাৰণ বাইজৰ জ্ঞাতাৰ্থে বিশেষকৈ ঋণী(সকল) আৰু গ্যাবাণ্টৰ(সকল)ক জনোৱা যায় যে, সুবিস্তৃত ক্ৰেডিটৰত বদ্ধকৃত ৰখা নিম্নলিখিত স্থাৰৰ সম্পত্তিসমূহ, যাৰ দখলস্বত্ব সুবিস্তৃত ক্ৰেডিটৰৰ কৰ্তৃত্বশীল বিষয়াৰ দ্বাৰা হস্তগত কৰা হৈছে সেই সম্পত্তি, মোচাৰ্ছ আৰ এণ্টাৰপ্ৰাইজ, স্বাধাধিকাৰ টিফু সৰকাৰ (ঋণী)ৰ পৰা ইউকো বেংক সুবিস্তৃত ক্ৰেডিটৰে পাবলগীয়া ২৮,৮৯,১৩৩.০০ টকা লগতে সুত, ঋক সহকাৰে আদায় কৰিবলৈ ২৯,১২,২০২৫ তাৰিখে "ব'ত যেনেকৈ আছে", "যি অবস্থাত আছে" আৰু "যেনেকৈয়ে আছে তেনেকৈ" ভিত্তিত বিক্ৰী কৰা হ'ব। সম্পত্তিৰ সৰ্বস্বিক্ত মূল্য হ'ব ৩৭,৮০,০০০.০০ টকা আৰু আমানত ধন জমা হ'ব ৩,৭৮,০০০.০০ টকা।

বিক্ৰীৰ সবিশেষ চৰ্ত আৰু চৰ্তাৱলীৰ বাবে অনুৰোধ কৰি ইউকো বেংক সুবিস্তৃত ক্ৰেডিটৰ ৱেবচাইট অৰ্থাৎ www.uco.bank.in ত প্ৰদান কৰা লিংক চাব পাৰে। এই বৈয়াক আইন বা বলৱৎ থকা অন্য কোনো আইন অনুসৰি বেংকৰ বাবে উপলব্ধ অন্য কোনো অধিকাৰৰ কোনো ক্ষতি অবিহনে।

স্থাৰ সম্পত্তিৰ বিৱৰণ

গোসাঁইগাঁও টাউন, বাৰ্ড নং ৪, মৌজা-ৰিপু নং ২, গোসাঁইগাঁও-৭৮৩৩৬০, অসমত প্ৰয়াত নৰেন্দ্ৰ কুমাৰ সৰকাৰৰ নামত থকা দাগ নং ৩১০, প্লট নং ৬৬ যে সামৰি লোৱা ১ কঠা, ১১ লোচা পৰিমাণৰ মাটি সম্পত্তি।

তাৰিখঃ ১২.১২.২০২৫
স্থানঃ গোসাঁইগাঁও

কৰ্তৃত্বশীল বিষয়া
ইউকো বেংক

ফৰ্ম নং এনটিএলটি ৩এ

ৰাষ্ট্ৰীয় কোম্পানী আইন ন্যায়াধিকৰণৰ সমুখত
গুৱাহাটী বিভাগপীঠ, গুৱাহাটী

অৱমাননা এ. (আইবিচি)/১/ গুৱাহাটী/২০২৪
কোম্পানী আবেদন (আই.বি.) নং ২০/জিবি/২০২২

ভাৰতীয় ষ্টেট বেংক
.....আবেদনকাৰী
বনাম
সন্তোষ কুমাৰ জয়হোৱাল আৰু অন্যান্য
..... অৱমাননাকাৰী/প্ৰতিবাদী
সন্দৰ্ভত

প্ৰতি,
শ্ৰী সন্তোষ কুমাৰ, আবাস - ছিকাৰীয়া কমপ্লেক্স, এছ. জে. ৰোড, আঠগাঁও,
পানবজাৰ, গুৱাহাটী, অসম - ৭৮১০০১ (সমসাময়িক / প্ৰতিবাদী নং ৩)

আবেদনৰ জাননী

কোম্পানী আইন, ২০১৩ৰ অনুচ্ছেদ ৪২এৰ অধীনত মাননীয় ৰাষ্ট্ৰীয় কোম্পানী আইন
ন্যায়াধিকৰণ, গুৱাহাটী বিভাগপীঠৰ মাননীয় (জে) শ্ৰীযুত এইচ.ডি. হুকা বাণ আৰু
মাননীয় সদস্য (চি) শ্ৰী সত্য ৰঞ্জন প্ৰসাদে চি.পি. নং ২০২২ ৰ ২০ ত উদ্ভৱ হোৱা আই
এ নং ২০২৩ ৰ ২২ আৰু চি. পি. নং ২০২২ ৰ ২১ ত উদ্ভৱ হোৱা আই এ নং ২০২৩
ৰ ৩৮ বিয়ত ২৫.০১.২০২৪ তাৰিখৰ আদেশ ইচ্ছাকৃতভাৱে আৰু প্ৰকাশভাৱে উলংঘা
কৰাৰ বাবে আবেদনকাৰীয়ে ২০২৪ চনৰ ১১ জুন তাৰিখে আবেদন কৰিছিল, আৰু এই
আবেদনখন ২০২৫ চনৰ ১৮ ডিচেম্বৰত প্ৰয়োজনীয় আদেশৰ বাবে ৰাষ্ট্ৰীয় কোম্পানী
আইন ন্যায়াধিকৰণ, গুৱাহাটী বিভাগপীঠ, গুৱাহাটীৰ সম্মুখত শুনিমৰ দিন নিৰ্ধাৰণ কৰা
হৈছে। আবেদনখনৰ সমৰ্থন বা বিৰোধিতা কৰিব বিচৰা যিকোনো ব্যক্তিয়ে বিৰোধিতা
বা সমৰ্থন কৰাৰ অভিপ্ৰায় উল্লেখ কৰি তেওঁৰ আপত্তি আবেদনকাৰীৰ অধিবক্তালৈ
তেওঁৰ নাম আৰু ঠিকনা সহকাৰে তেওঁৰ অধিবক্তাৰ দ্বাৰা স্বাক্ষৰ কৰা জাননী আবেদনৰ
ওপৰত শুনিমৰ নিৰ্ধাৰিত তাৰিখৰ দুদিন আগতে আবেদনকাৰীৰ অধিবক্তাই পোৱাকৈ
পঠাব পাৰে। তেওঁ আবেদন / সন্দৰ্ভকৰ ত বিৰোধিতা কৰিব বিচাৰে, তেনে জাননীৰ
সৈতে বিৰোধিতাৰ ভিত্তি বা তেওঁৰ শপতনামাৰ প্ৰতিলিপি সংলগ্ন কৰিব লাগিব।
আবেদন/সন্দৰ্ভৰ প্ৰতিলিপি নিম্নস্বাক্ষৰকাৰীয়ে যিকোনো ব্যক্তিক নিৰ্ধাৰিত মাচুল
পৰিশোধৰ পিছত যোগান ধৰিব যিয়ে ইয়াৰ প্ৰয়োজন অনুভৱ কৰে।

তাৰিখঃ ০৪/১২/২০২৫
আখতাৰ পাৰভেজ, (আবেদনকাৰীৰ অধিবক্তা)
গুৱাহাটী উচ্চ ন্যায়ালয়

ঠিকনাঃ আখতাৰ পাৰভেজ এণ্ড এছোচিয়েটেড, উকীল আৰু পৰামৰ্শদাতা, কাৰ্যালয় নং
৪এ, সুৰেকা স্কোৱেৰ, লাচিত নাবা, জি.এছ. ৰোড, গুৱাহাটী-৭৮১০০৭

ফৰ্ম A ৰাজহুৱা ঘোষণা (ভাৰতীয় ইন্ডাষ্ট্ৰিয়েল আৰু বেংকিংপট্টিৰ বিধি ৬ ৰ অধীনত) (কৰ্পোৰেট ব্যক্তিৰ বাবে ইন্ডাষ্ট্ৰিয়েল সামান্য ক্ৰিয়া) বিধি, ২০১৩)	
ভোলেনাথ ট্ৰেডাৰ্ছ প্ৰাইভেট লিমিটেডৰ ক্ৰেডিটৰসকলৰ মনোযোগ আকৰ্ষণৰ্থে	
প্ৰাসংগিক বিৱৰণ	
১	কৰ্পোৰেট ঋণীৰ নাম
২	কৰ্পোৰেট ঋণী সংঘৰ্ষক হ্ৰেদাৰ তাৰিখ
৩	কোন কৰ্তৃপক্ষৰ অধীনত কৰ্পোৰেট ঋণী সংঘৰ্ষক / পঞ্জীকৃত
৪	কৰ্পোৰেট ঋণীৰ কৰ্পোৰেট আইডেন্টিটি নং/লিমিটেড লায়েন্সিঙ আইডেন্টিফিকেচন নং
৫	কৰ্পোৰেট ঋণীৰ পঞ্জীকৃত কাৰ্যালয় আৰু প্ৰধান কাৰ্যালয় (যদি আছে) ৰ ঠিকনা
৬	কৰ্পোৰেট ঋণীৰ ক্ষেত্ৰত ইন্ডাষ্ট্ৰিয়েল আৱন্ত হোৱাৰ তাৰিখ
৭	ইন্ডাষ্ট্ৰিয়েল সামান্য প্ৰক্ৰিয়া বন্ধ কৰাৰ দিহাৰিত তাৰিখ
৮	অন্তৰ্জাতীকালীন সামান্য পেছাদাৰী কাৰ্পে কৰ্মৰত ইন্ড

Air Quality Index (AQI)
December 12, 2025
(Average of past 24 hours)

City/Town	AQI	Health
Guwahati	125	Moderate
Nalbari	154	Moderate
Tezpur	154	Moderate
Dispur	154	Moderate

WEATHER NorthEast

Forecast for Dec 13: Dry weather with some light rain in the evening. Temperature range: 22°C to 32°C. Humidity: 60-80%.

Warning: Dense fog may develop in the morning, affecting visibility. Drivers are advised to use headlights and maintain safe distances.

City/Town	Temp (°C)	Humidity (%)
Guwahati	27.1	86
Tezpur	25.2	10.5
Dispur	27.1	86
Nalbari	25.2	10.5

President Murmu lays foundation of five projects in Senapati dist

CORRESPONDENT

IMPHAL, Dec 12: President Droupadi Murmu today visited Senapati district and inaugurated seven development projects and laid the foundation stones of five others on the concluding day of her two-day visit to the State.

The President arrived at the Tiphin, Naga Village Ground, Imphal, in Senapati, at 10.30 am. She was accompanied by Governor Anup Singh, Union Minister for Panchayats, Shri. K. K. Singh, and other officials.

During her visit, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.



President Droupadi Murmu after her arrival in Senapati district headquarters on Friday. - Photo: Government

During her visit, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.

During her visit, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.

ARUNACHAL ROAD MISHAP Bodies of 6 workers recovered so far

CORRESPONDENT

ITANAGAR, Dec 12: A large-scale search and retrieval operation was carried out for the second successive day today in Angim district after a truck carrying workers from Angim's Itanagar district skidded off the Hailujiang-Changnam Road and plunged into a deep gorge on Monday last.

The accident, which occurred on Wednesday, two days after the incident, when the last survivor was rescued, has caused a major road blockage in the area. The accident occurred on the Hailujiang-Changnam Road, which is a major road connecting Itanagar to Changnam.

The search and retrieval operation was carried out by the Angim district administration, the Itanagar district administration, and the Changnam district administration. The bodies of six workers were recovered so far.

Nupi Lan Day observed

SUBHARATI SAMON

IMPHAL, Dec 12: President Droupadi Murmu today observed Nupi Lan Day in Imphal. She was accompanied by Governor Anup Singh, Union Minister for Panchayats, Shri. K. K. Singh, and other officials.

During the ceremony, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.



President Droupadi Murmu paying tribute to women freedom fighters on Nupi Lan Day in Imphal. - Photo: Government

During the ceremony, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.

During the ceremony, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.

Rio asks police officers to serve with renewed vigour

CORRESPONDENT

DISPUR, Dec 12: Naga Land Minister Rio today urged police officers to serve with renewed vigour. He said that the police officers are the backbone of the state and their service is crucial for the development of the state.

He also urged the police officers to maintain law and order and to provide the best service to the people. He said that the police officers are the backbone of the state and their service is crucial for the development of the state.

During the ceremony, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.

During the ceremony, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.

Drugs seizures

GAZAL, Dec 12: A detailed report of drug seizures in the Angim district has been received from the Angim district administration. The report states that a total of 100 kg of drugs were seized during the last two months.

The seizures were carried out by the Angim district administration, the Itanagar district administration, and the Changnam district administration. The drugs were seized from various sources, including street vendors and small shops.

TIPRA Motha to contest less seats in 2027 polls

CORRESPONDENT

AGARTALA, Dec 12: TIPRA Motha Party (TIPRA Motha Party) today announced that it will contest fewer seats in the 2027 polls. The party said that it will focus on the quality of its candidates and its service to the people.

The party also said that it will focus on the quality of its candidates and its service to the people. It said that it will focus on the quality of its candidates and its service to the people.

FORNIA PUBLIC ANNOUNCEMENT

Notice to the public regarding the public announcement of the results of the 2027 polls. The results will be announced on December 25, 2027.

Serial No.	Details	Remarks
1.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
2.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
3.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
4.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
5.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
6.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
7.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
8.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
9.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
10.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001

Evangelist's sermon marks BJP's Christmas observance in Aizawl

CORRESPONDENT

AIZAWL, Dec 12: In a special session at the Manipal BJP office here today, the Christmas observance was marked. The session was attended by the Manipal BJP office staff and the Manipal BJP office staff.

The session was attended by the Manipal BJP office staff and the Manipal BJP office staff. It was a special session to mark the Christmas observance.



Referring to a Christian Union minister in the BJP, the Minister at the Co-

During the ceremony, she laid the foundation stones of five projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, and a library in Naga Village.

She also inaugurated seven development projects: a new school in Naga Village, a health centre in Naga Village, a community hall in Naga Village, a sports ground in Naga Village, a library in Naga Village, a new school in Naga Village, and a health centre in Naga Village.

Research & Development Section
Indian Institute of Technology Guwahati
Guwahati-781005, Assam

Wants to interview for Office Assistant (Project Node) for Research and Development Section, IIT Guwahati.
For detailed advertisement may please visit: <https://www.iitg.ac.in/recruitment>

জীবন প্রকৌশলিক সংসদ গুৱাহাটী
INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI
গুৱাহাটী-৭৮১০০৫, অসম

Wants to interview for Office Assistant (Project Node) for Research and Development Section, IIT Guwahati.
For detailed advertisement may please visit: <https://www.iitg.ac.in/recruitment>

FORNIA PUBLIC ANNOUNCEMENT

Notice to the public regarding the public announcement of the results of the 2027 polls. The results will be announced on December 25, 2027.

Serial No.	Details	Remarks
1.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
2.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
3.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
4.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
5.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
6.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
7.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
8.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
9.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001
10.	Name of the candidate	Mr. M. S. Road, Agartala, Guwahati, Assam, India, 781001